GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UN-STARRED QUESTION NO.2265 TO BE ANSWERED ON 23.09.2020

DRUG USE

2265. SHRI ANTO ANTONY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it has come to the notice of the Government that the incidence of use of drugs is rising among women and children;
- (b) if so, the details thereof;
- (c) the number of women and children detained for selling/using drugs;
- (d) the number of de-addiction centres functioning across the country, State-wise;
- (e) whether the Government is providing financial assistance to these centres; and
- (f) if so, the details of funding provided during the last three years, year and Statewise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (b) : A study conducted by National Drug Dependence Treatment Centre, All India Institute of Medical Sciences (AIIMS), New Delhi under the aegis of Ministry of Social Justice and Empowerment on the magnitude of substances use in India presents major findings of the survey in terms of proportion of Indian population using various substances and those affected by substance use disorders. The survey indicates that there are wide variations in the extent and prevalence of substance use across different states and between various substances.

(c) : National Crime Records Bureau (NCRB) compiles and publishes information on crimes in its publication "Crime in India". The published reports are available till the year 2018.

(d) to (f) : State wise list of de-addiction centres and the amount sanctioned/released during the last three years is at **Annexure-1A and Annexure-1B**.

ANNEXURE REFERRED TO IN REPLY TO PART (d) TO (f) OF THE LOK SABHA UN-STARRED QUESTION NO.2265 FOR 23.09.2020 ASKED BY SHRI ANTO ANTONY REGARDING 'DRUG USE

SI. No.	State	No. of IRCAs assisted
1	A & N Island	0
2	Andhra Pradesh	13
3	Arunchal Pradesh	1
4	Assam	26
5	Bihar	10
6	Chandigarh	0
7	Chhattisgarh	5
8	D&N Haveli	0
9	Daman & Diu	1
10	Delhi	10
11	Goa	0
12	Gujarat	9
13	Haryana	13
14	Himachal Pradesh	9
15	Jammu & Kashmir	1
16	Jharkhand	1
17	Karnataka	36
18	Kerala	23
19	Lakshadweep	0
20	Madhya Pradesh	25
21	Maharashtra	70
22	Manipur	27
23	Meghalaya	2
24	Mizoram	12
25	Nagaland	9
26	Orissa	41
27	Puducheery	2
28	Punjab	27
29	Rajasthan	21
30	Sikkim	2
31	Tamil Nadu	35
32	Telangana	12
33	Tripura	0
34	Uttar Pradesh	28
35	Uttarakhand	4
36	West Bengal	12
	Total	487

State-wise list of de-addiction centres:

Annexure-1B

ANNEXURE REFERRED TO IN REPLY TO PART (d) TO (f) OF THE LOK SABHA UN-STARRED QUESTION NO.2265 FOR 23.09.2020 ASKED BY SHRI ANTO ANTONY REGARDING 'DRUG USE'

SI. No.	State	Amoun	Amount released (Rs. In Lakhs)		
		2016-17	2017-18	2018-19	
1	A & N Island	0	0	0	
2	Andhra Pradesh	152.89	128.11	302.45	
3	Arunchal Pradesh	0	0	0	
4	Assam	145.26	197.61	469.37	
5	Bihar	140.8	140.11	197.53	
6	Chandigarh	0	0	0	
7	Chhattisgarh	13.64	7.9	17.76	
8	D&N Haveli	0	0	0	
9	Daman & Diu	0	0	2.2	
10	Delhi	190.97	112.15	241.5	
11	Goa	0	0	0	
12	Gujarat	113.21	50.9	145.65	
13	Haryana	85.31	62.83	157.05	
14	Himachal Pradesh	32.75	15.03	34.35	
15	Jammu & Kashmir	20.04	0	20.04	
16	Jharkhand	3.9	0	0	
17	Karnataka	393.76	115.33	698.11	
18	Kerala	377.71	367.16	307.44	
19	Lakshadweep	0	0	0	
20	Madhya Pradesh	143.19	159.26	252.05	
21	Maharashtra	625.67	1010.18	1370.7	
22	Manipur	276.04	437.62	545	
23	Meghalaya	0	5.17	14.13	
24	Mizoram	139.07	123.64	265.96	
25	Nagaland	46.39	77.61	179.3	
26	Orissa	569.25	622.91	846.31	
27	Others	0	0	53.82	
28	Puducheery	2.02	16.45	81.16	
29	Punjab	76.12	75.91	96.51	
30	Rajasthan	127.49	254.12	177.9	
31	Sikkim	7.77	0	38.18	
32	Tamil Nadu	411.95	351.77	838.09	
33	Telangana	101.44	71.29	123.06	
34	Tripura	0	0	0	
35	Uttar Pradesh	296.45	371.77	374.63	
36	Uttarakhand	30.53	29.94	55.12	
37	West Bengal	146.45	92.33	94.16	
	Total	4670.07	4897.10	7999.53	

State wise amount sanctioned/released during the last three years: